#### राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार स्वास्थ्य एवं परिवार कल्याण विभाग, दिल्ली सरकार 9वां तल–ए विंग, आई पी एस्टेट, नई दिल्ली

तारांकित/अतारांकित

:

प्रश्न संख्या

दिनांक

29.07.2021

तारांकित

16

प्रश्नकर्त्ता का नाम

श्री सोमनाथ भारती

क्या माननीय स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:-

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	प्रश्न	उत्तर
क)	विभाग द्वारा दिल्ली विकास प्राधिकरण को वर्ष 2014 से अब तक भूमि या भूमि—प्रयोग में बदलाव हेतु भेजे गए अनुरोधों का उनके दिनांक तथा प्रत्येक अनुरोध की अद्यतन स्थिति सहित संपूर्ण विवरण;	वर्ष 2014 या उसके बाद, भूमि या भूमि प्रयोग में बदलाव हेतू दिल्ली विकास प्राधिकरण को भेजे गये अनुरोधों की सूची एवं उनकी अद्यतन स्थिति संलग्नक — 1 व 2 में हैं ।
ख)	अंतरर्राष्ट्रीय मानकों के अनुरूप रोगी—डॉक्टर अनुपात बनाए रखने हेतु आवश्यक रूप से खोले जाने वाले अस्पतालों, क्लिनिकों, पॉलीक्लिनिकों का विवरण;	नवीनतम अंतरर्राष्ट्रीय मानकों के आधार पर डॉक्टर जनसंख्या अनुपात 1:1000 और बेड पापुलेशन अनुपात 3:1000 होना चाहिए ।
		<ol> <li>दिल्ली में अनुमानित 70,000 डॉक्टर दिल्ली मेडिकल कॉउन्सिल में पंजीकत है, जोिक अंतरर्राष्ट्रीय मानकों से अधिक है ।</li> <li>कुल 2 करोड़ जनसंख्या के लिए अस्पताल के बेड 54000 अनुमानित है ।</li> </ol>
		दिल्ली सरकार द्वारा 94 दिल्ली सरकार औषधालयों को रिमोडल करके पॉलीक्लीनिकों में परिवर्तित किया जा रहा है । वर्तमान में 28 पॉलीक्लीनिक कार्यरत हैं ।
		कार्यात्मक मोहल्ला क्लीनिकस —ं505 2015 से 2021 के बीच तीन अस्पताल खोले गए हैं—
		<ol> <li>अंबेडकर नगर</li> <li>बुराडी</li> <li>इंदिरा गांधी द्वारका</li> <li>तथा निम्नलिखित तीन नए अस्पतालों में निर्माण कार्य शुरू कर दिया गया है।</li> </ol>
		1. ज्वालापुरी 691 2. सिरसपुर 1164 3. मादीपुर 691 4. हस्तसाल (विकासपुरी) 691 (निर्माण कार्य जल्द शुरू होगा)।
ग)	सभी अस्पतालों, औषधालयों, मोहल्ला क्लीनिकों, पॉलीक्लिनिकों आदि में सभी वगों के, जैसे डॉक्टर, पैरा मेडीकल, सहायक स्टाफ के मरे हुए और रिक्त	
	पदों का विवरण; और	महानिदेशालय स्वास्थ्य सेवायें में सभी वर्गों के भरे हुए और रिक्त पदों का विवरण संलग्नक—4 में उपलब्ध है।
		मोहल्ला क्लीनिक में पदों का विवरण संलग्नक –5 पर उपलब्ध हैं ।

 चिल्ली में बुनियादी ढाँचे और जनबल में आवर्धन सहित समग्र तौर पर स्वास्थ्य सुविधाओं में सुधार हेतु उठाए जा रहे कदमों का विवरण, ताकि अंतरर्राष्ट्रीय मानकों को पूरा किया जा सके ?

स्वास्थ्य सुविधाओं में सुधार हेतु अनेक कदम उठाए जा रहे है जिनमें से मुख्य कदम निम्नलिखित हैं :—

- चल रही अस्पताल पिरयोजना में 54000 उपलब्ध बेड के साथ 3237 अतिरिक्त बेड और बढ जाएंगे ।
- 2. दिल्ली सरकार संघ लोक सेवा आयोग एवं दिल्ली अधीनस्थ सेवा चयन बोर्ड को रिक्त पदों पर भर्ती के लिए नियमित रूप से मांग देती रहती है ।
- कई अस्पतालों में रिमॉडिलिंग (Remodelling)
   के तहत बेड जोड़े जा रहे हैं, ताकि बढती जनसंख्या की आवश्यकताओं को पूरा किया जा सके ।

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(भूपिन्दर सिंह भल्ला) अतिरिक्त मुख्य सचिव स्वास्थ्य एंव परिवार कल्याण विभाग राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार Bhupinder 3. bhalla

Addl. Chief Secretary
Health & Family Welfare Deptt.
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi-02

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Allotment of land for construction of Delhi Govt. Dispensary at Sector-9, Rohini	Alloiment of land for construction of Hospital at Chowki No4, Model Town	Allotment of land for State Dental University, Pocket-29, Sector-35, Rohini	Name of Project/Land/Area/Locz
1085 Sq. Mtr.	11350 sq. Mtr.	4.082 Hectare	Sabha Starr Plot Size
DDA allotted land to DGHS on 03.01.2012. A payment anisunting to Rs. 20,45,195/- was made on 26.05.2012. DDA demanded an amount of 89,787/- as interest on premium of land vide letter dated 23.07.2012. Payment was made on 05.06.2013. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA to handing over physical possession of said land vide this office letter dated 02.07.2013 and its subsequent reminders dated 12.09.2013. DDA demanded an amount of Rs. 31,26,534/- on account of difference of cost amount due to revision of rates, payment was made on 19.12.2014. DDA again demanded an amount of Rs. 15,09,887/- on account of old interest on belated payment of premium and new interest on belated payment of differential premium due to revising of rate vide letter dated 01.06.2015. Secretary (H&FW) requested VC, DDA on 12.08.2015 and this office has requested DD(IL), DDA to waive off interest payment and handing over the physical possession of land vide letter dated 28.09.2016 and its subsequent reminder dated 20.01.2017, 20.12.2019, 17.09.2020 & 08.06.2021. However, we hand the payment of the land not received any response.	DDA allotted land to DGHS on 22.07.2013. A payment amounting to Rs. 08,62,85,957/- was made to DDA on 03.09.2013. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 17.12.2013 & its subsequent reminders dated 29.01.2014, 03.04.2014, 11.06.2014, 21.07.2014, 27.10.2014, 12.11.2014, 05.03.2015, 14.04.2015, 03.09.2015, 09.10.2015, 17.08.2016, 30.09.2016, 20.01.2017, 04.08.2017, 14.09.2017, 12.03.2018, 11.06.2018, 25.11.2019, 17.09.2020, 10.11.2020, 19.04.2021, 08.06.2021 & 06.07.2021 (24 remidners). However, till date department has niether been handed over possession of the land not received any response from DDA.	DDA allotted land to DGHS on 09.06.2014. A payment amounting to Rs. 31,03,30,383/- was made to DDA on 14.01.2015. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 20.05.2015 & its subsequent reminders dated 28.07.2015, 31.08.2015, 23.11.2015, 03.10.2017, 09.07.2019, 01.09.2020, 17.09.2020 & 08.06.2021 (09 Reminders). However, till date department has niether been handed over possession of the land not received any response from DDA.	Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)  Plot Size Latest Status

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6 Allotime	Narela
Allotment of land for construction of Delhi Govt. Dispensary Sector-A-6, Pocket-9, Narela	
	1000 Sq. Mtr.
nas invalvi even nanuva evet possession et die taha het feceivea any response nom DDA.	DDA allotted land to DGHS on 04.06.2013. A payment amounting to Rs. 76,02,328/-was made on 22.01.2015. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 04.02.2015 & its subsequent reminders dated 20.07.2015, 04.09.2015, 27.09.2016, 25.07.2019, 01.01.2020, 03.09.2020 & 17.09.2020 (08 remidners). However, till date department has niether been handed over possession of the land not received any response from DDA.

	Vidhan	Sabha Starr	Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)
S S	Name of Project/Land/Area/Locality	Plot Size	Latest Status
	Allotment of land for construction of Delhi Govt. Dispensary Isolated Pocket-1 to 4, Nasirpur	1000 Sq. Mtr.	DDA allotted land to DGHS on 25.07.2013. A payment amounting to Rs. 76,02,3287- was made on 25.09.2013 and interest on delayed payment of premium of land of Rs. 55,6267- paid on 27.02.2014. However, DD(IL), DDA informed vide letter dated 03.06.2014 that there is a court case in Hon'ble Delhi High Court vide WPC No. 13061-66/2004 and there is order to maintain the status quo of the land. Therefore this office has requested DDA to share the latest update on the court case vide letter dated 02.03.2017 & subsequent reminders dated 18.04.2017, 14.07.2017, 25.09.2017, 31.10.2017, 15.11.2017, 25.04.2018, 25.09.2019 & 17.09.2020. However, till date department has niether been handed over possession of the land not received any response from DDA.
و	Allolment of land for construction of Delhi Govt. Dispensary A-Block, G.T. Karnal Road	1000 Sq. Mtr.	DDA allotted land to DGHS on 07.10.2013. A payment amounting to Rs. 76,02,328/- was made on 10.06.2021. DD(IL), DDA was requested to hand over the land vide this office letter dated 23.06.2021. However, till date department has niether been handed over possession of the land not received any response from DDA.
. 10	Construction of Hospital on Delhi Development Authority Facility Centre No. 58, Zone-H at Indira Park in Sultanpur Majra Vidhan Sabha	I Hectare	Directorate General of Health Services requested Director (Lands), DDA to allotment of 01 Hectare land for Construction of Hospital on Delhi Development Authority Facility Centre No. 58, Zonc-H at Indira Park in Sultanpur Majra Vidhan Sabha vide this office letter dated 13.06.2018, 14.08.2020, 18.02.2021, 10.03.2021, 24.03.2021, 27.04.2021. In response of this DDA has allotted the land vide letter dated 20.05.2021, payment of cost of land has been made by PWD on 28.06.2021. This office has requested DDA to fix suitable date and time for handing over/taking over possession of said land vide this office letter dated 01.07.2021. Response is still awaited from DDA.

7	Vidhan	Sabha Starr	Starred Ouestion No. 16 (Demand for Allotment of Land)
S S		Plot Size	Latest Status
	Allotment of land for construction of Mother & Child Hospital at DDA Facility Centre No. 58, Sultanpur Majra, Sultanpuri Zone-m in lieu of earlier allotment of land measuring 2940 Sqm. in plot no. 15 Sector - 22, Rohini, Delhi	2500 Sq. Mtr.	A land measuring 2940 Sq. mtr. was allotted by DDA on 08.07.2013 at plot no. 15, Sector-22, Rohini, Ph-III. Payment amounting to Rs. 2,23,50,757/- was made on 14.01.2015. DDA vide letter dated 11.07.2016 informed that an alternative site measuring of 2500 sq.mtr. in Facility Centre, 58, Sultanpuri, Zone - M is available as the above said land has been handed over to other society and allotment may be treated as cancelled. This office on 6/11/2018 has conveyed the consent to accept the land to DD(IL) DDA in lieu of already allotted plot and requested to allot the new plot and amount already paid may be adjusted. DDA vide letter dated 4/9/2019 informed that balance of Rs.33,45,004/- is lying with DDA. Accordingly DDA vide letter dated 13/9/2019, 3/10/2019 and 17/12/2019, 30.07.2020, 14.09.2020, 19.10.2020, 19.01.2021 was requested to inform the status of court case and refund the balance amount, so that handing over/taking over procedure may be initiated. DDA vide letter dated 04.01.2021 informed that the land is free from litigation. In the handing over / taking over process on 18.02.2021 the said land was found to have partial encorachmennt and due to this exercise of handing over / taken over was cancelled. DD(IL), DDA vide this office letter dated 25.02.2021, 15.03.2021 and 29.04.2021 was requested to take appropriate action for getting the said land encroachment free before handing over the same to DGHS. However, till date department has niether been handed over possession of the land not received any response from DDA.
12	Allotment of land earmarked for hospital at 7 pockets located along 30 mtr. RoW connecting NH-8 to Mehrauli - Mahipalpur	0.34 Hectare	Directorate General of Health Services requisted Pr. Commissioner (Land Disposal), DDA to allotment of the said land vide this office letter dated 26.11.2019 and its subsequent reminder dated 22.07.2021. Till date no response has been received from DDA.
13	Allotment of land for constructio of Delhi Govt. Dispensary at Sector-15, Rohini, near Guru Nanak Polyclinic	1000 Sq. Mtr.	Directorate General of Health Services requested DDA to fix a suitable date & time for site inspection of the said plot to enable the department to study the feasibility (approach, encroachment, litigation etc.) vide this office letter dated 23.05.2015 and its subsequent reminder dated 15.07.2021. Till date no response has been received from DDA, regarding site inspection
14	Allotment of land for construction of a Hospital in Tilak Nagar Assembly constituency	25 Acres	Directorate General of Health Services requested Vice Chairman, DDA to remove the encroachments on the plot and allotted to DGHS for construction of Hospital vide this office letter dated 28.03.2016 and its subsequent reminder dated 12.10.2020, 22.03.2021, 04.05.2021. Till date no response has been received from DDA.
15	Proposal for opening of Super-Specialty Hospital at Laxmi Nagar		Directorate General of Health Services requested Dy. Director (IL), DDA regarding availability of litigation free and encroachment free plot for establishing of Super-Specialty Hospital at Laxmi Nagar with details of land earmarked in layout plan located in front of D.M. (East) Office vide this office letter dated 29.06.2015. Till date no response has been received from DDA.

No.		Name of Project/Land/Area/Locality  Allotment of land to DHS for construction of	Vidhan Sabha Starred Question No.         lity       Plot Size       Latest Status         ruction of       750 sq. Mtr.       Directorate General of	ed Question N Latest Status Directorate Genera
16.		Allotment of land to DHS for construction of Dispensary building at Gokulpur Village		Directorate General of Health Services reqeusted Commissioner (LD), DDA to allot land measuring 750 sq. Mtr. to DGHS for construction of Dispnesary vide this office letter dated 14.12.2012. In response of this DD(IL), DDA forward a list of plots allotted to DHSand sort their current status vide letter dated 03.05.2013. Reply of the same furnished vide this office letter dated 26.11.2013. DGHS requested to DDA to issue an allotment letter for construction of DGD building at Village Gokulpur vide this office letter dated 07.01.2015 and its subsequent reminder dated 05.06.2015. Till date no response has been received from DDA.
17		Allotment of DDA vacant plot for	800 Sq. Mtr.	Directorate General of Health Services requested DDA for allotment of said land vide letter dated
-	^	construction of Polyclinic in Dwarka Assembly Constituency		28.04.2018. Till date no response has occur received nom bear.
18	8	at Pocket -05, )8 Jasola, Delhi	963.46 Sq. Mtr.	Directorate General of Health Services requested Commissioner (LD), DDA to allot land measuring 963.46 sq. Mtr. to DGHS for construction of Dispnesary vide this office letter dated 17.04.2013 and its subsequent remidner dated 18.04.2013, 12.09.2013, 12.01.2015 and 19.09.2017. Till date no response has been received from DDA.
19	19	Allotment of land for construction of Dispensary at Sayurpur Village	1200 sq. Mtr.	Directorate General of Health Services requisted Commissioner (LD), DDA to allot land measuring 1200 sq. Mtr. to DGHS for construction of Dispnesary vide this office letter dated 17.04.2012. In response of this DD(1L), DDA alloted a plot measuring 1200 sq. mtr. vide letter dated 24.09.2013. This office has requested DDA to furnish the status i.e free from any encroachment before making payment of said plot vide this office letter ated 03.10.2013 and its subsequent reminder dated 13.12.2013, 21.04.2014, 23.05.2014, 11.08.2014. DD (IL), DDA informed that acquirement of the subjected land has been cancelled by the Hon'ble High Court, Delhi vide WP (C) 6291/14 vide letter dated 03.07.2015 and it is also informed that as and when the land will be available with DDA the possession will be handed over. No further communication has been received from DDA in this regard.
20	20	Allotment of land for construction of Dispensary at Sector - 24, Pocket - 1 Rohini, Delhi		Directorate General of Health Services requested Pr. Commissioner (Land Disposal), DDA to allotment of the said land vide this office letter dated 03.03.2015. Till date no response has been received from DDA.
2	21	Allotment of land for construction of Dispensary at Mahadev Chowk, Opposite D-Block, Sector - I Rohini, Delhi		Directorate General of Health Services requested Commissioner (LD), DDA to allotment of land for construction of Dispnesary vide this office letter dated 11.07.2011 and its subsequent reminder dated 16.08.2011, 05.12.2011, 16.12.2011, 30.10.201216.01.2013. In response of these DD (IL), DDA apply affesh as request of DGHS is 2-3 year old vide their office letter dated 06.10.2015, 25.03.2016 and 12.08.2016. However, DGHS again furnish consent vide this office letter dated 30.09.2016 and its subsequent reminder dated 03.08.2017. Till date no response has been received from DDA.
2	22	Allotment of land for construction of Dispensary at Jangpura & Lajpat Nagar, Delhi	1000 Sq. Mtr.	Directorate General of Health Services requisted Director (Lands), DDA to allotment of 1000 sq. mtr. land for construction of Dispnesary vide this office letter dated 29.05.2013 and its subsequent reminder dated 25.06.2018. Till date no response has been received from DDA.

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		Lawrance Road  24 Establishment of Mother & Child Hospital at Batla House	No.  23 Allotment of additional land for expansion of Attar Sain Jain Eve & General Hospital at	Vid
			at	Vidhan Si
		1500 Sq. Mtr.	1600 Sq. Mtr.	abha Starr Plot Size
requested it may be ensured that the vacant plot is secured from any encroachment by any person vide this office letter dated 20.01.2015. Further, Secretary (H&FW) requested Vice Chairman, DDA to allotment of the said land to DGHS vide D.O. letter dated 30.03.2015 and its subsequent reminder to Director (Lands) dated 29.09.2015, 06.01.2016. In response of this DD (IL), DDA was requested to depute the staff of DGHS for identify the site on the LOP. In this regard, a joint site inspection was done by the officers of DDA, DGHS, PWD 29.08.2017. After that till date no response has been received from DDA.	DD(IL), DDA informed that the case was being examined by the Planning Wing of DDA and requested to ask the DGHS to provide the LOP of the area under reference alongwith the total station survey of the area. In this connection a meeting was held under the chairmanship of Secretary (H&FW) on 06.01.2015 alonngwith officers of DDA. Director (LM), DDA was	Till date no response has been received from DDA.  Directorate General of Health Services requisted Director (Lands), DDA to allotment of 1500 sq. mtr. land adjacent to DGD Batla House for construction of Mother & Child Hospital vide this	Directorate General of Health Services requested Vice Chairman, DDA to allotment of 1600 sq. mtr. land for expansion of Attar Sain Jain Eye & General Hospital at Lawrance Road 13.10.2014.	Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)  Plot Size Latest Status

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3 Construction of Hospital at Bamnoli	2 Construction of Health cum Maternity Centre at Village Jhatikara	Construction of Hospital at Molarband	S. Name of Project/Land/Area/Locality	
l at Bamnoli	n Maternity		_	¥7:
17 Bigha 05 Biswa	8 Bigha 05 Biswa	4 Bigha 14 Biswa	Plot Size	
Directorate General of Health Services reqeusted DDA for change of land use of plot, allotted for construction of Hospital at Village Bamnoli vide letter dated 11.04.2011. DDA infromed vide letter dated 25.05.2011 that the land is part of Green Belt as per MPD-2021 and construction of Hospital is not permitted in Green Belt. This office has again requested DDA to inform that land use conversion of a piece of plot out of the total plot area for 100 bedded hospital in Semi-permanent Permanent building is fesiable or not vide this office letter dated 17.10.2016 and its subsequent reminder dated 20.02.2018, 14.08.2019.	Directorate General of Health Services requisted DDA for change of raing use of pion, and use of construction of Health cum Maternity Centre at Village Jhatikara vide this office letter dated 11.04.2011. In response of this Director (Plg.)/Dwk, DDA informed that the proposed land for construction of 100 bedded Hospital is part of Green Belt as per MPD-2021 and notified Zonal Development Plan for Zone - L. As per provision in MPD-2021 Hospital is not permitted in Green Belt. This Directorate again requested to inform if there is any change in the proposed hospital land as per revised MPD-2021 vide this office letter dated 17.10.2016. In response of this Dy. Director (Plg.) Zone - K & I, L&N, DDA requested to provide some documents/information vide letter dated 14.12.2016. The required documents was submitted vide this office letter dated 06.09.2019. Till date no response has been received from DDA.	4 Bigha 14 Biswa Directorate General of Health Services requisted DDA for Change of land use of plot, and the construction of Mother & Child Hospital at Village Molarband vide this offce letter dated 25.02.2013, 16.08.2013, 21.10.2013 and 18.07.2014. In response of these Dy. Director (Plg.) Zone- E&O, DDA informed that the request regarding construction of Mother & Child Hospital in Zone - 'O' at Molarband Delhi cannot be acceded.	Latest Status	Resulting State of Change of Landuse)

	Plot Size I start Status	I atact Status
S. Name of Project/Land/Area/Locality	Plot Size	Latest Status
Construction of Hospital at Chattarpur	47 Bigha 09 Biswa	Directorate General of Health Services requested DDA for change of land use of plot, allotted for construction of Hospital at Village Chattarpur vide this office letter dated 11.04.2011 and its subsequent reminder dated 21.07.2011, 28.09.2011, 18.10.2011, 23.11.2011, 13.03.2012,
5 Requested DDA to issue NOC for		Deptt. was also requested by DGHS on 30.07.2012 and its reminder dated 07.12.2012 for issue NOC. Forest Deptt. was also requested by DGHS on 30.07.2012 and its reminder dated 07.12.2012 for issueing NOC. Forest Deptt. vide letter dated 20.12.2012 informed DDA to approach the Ridge Management Board (RMB) and Central Empowered Committee (CEC) for the change of the land use. The same was also conveyed to the DDA vide letter dated 11.01.2013. DDA vide letter dated 14.02.2013 has requested this office to obtain the same from RMB & CEC. RMB vide letter dated 17.12.2013 directed to submit a composite proposal for construction of Road and hospital at Chattarpur. The same was conveyed to DDA vide letter dated 02.01.2014 with the request to reply the RMB as the matter beyond the perview of this Directorate. In this connection a D.O. letter dated 09.01.2014 from side of Secretary (Health) also sent to VC, DDA. Dy. Director (Plg.), UC & Zone - J informed that the change of land use is heldup vide letter dated 23.02.2016.
5 Requested DDA to issue NOC for cosntruction of Polyclinic on 13 Land		Directorate General of Health Services requested DDA to issue NOC for construction of Polyclinic on 13 lands already allotted for construction dispensaries/hospitals vide this office letter dated 08.08.2018, 13.09.2018, 26.09.2018, 30,11.2018, 10.12.2018, 18.01.2019 and 27.06.2019. Till date no response has been received from DDA.

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## Vacancies Status in Delhi Government Hospitals

į.	Doctors		
Sanctioned Post	Filled Post	Vacant Post	
2583	2096	487	

	Nursing Staf	ff	
Sanctioned Post	Filled Post	Vacant Post	
8407	7169	1203	

	Para-Medical S	Staff	
Sanctioned Post	Filled Post	Vacant Post	
4578	3744	834	

# Vacancy Statement as on May 2021 for Dispensaries

S. No.	Name of	Pay Band/GP	T	(	GRAND 1	OTAL		
	the Post	(Previously)				OTAL		
			S	FR	FC	V	D.W.	R.E.
	MEDICAL	STAFF		T	1.0	- <del> </del>	D.VV.	N.E.
1	Director	PB-4, GP 10,000	1	1	0	0	0	-
2	Addl.	PB-4, GP 10,000	1	1	0	0	0	0
	Director		_	1	١٥	١	U	١
3	CDMO	PB-4, GP 10,000	11	11	0	0	0	0
4	ACDMO	PB-4, GP 8,700	11	11	0	0	0	0
5	GDMO/M	PB-3, GDMO/MO-	644	513	0	131	0	15
	0/	5400, SMO-6600,		313	١	131	U	15
	SMO/CM	CMO-7600						
	0							
6	MS(HQ)		1	1	0	0	0	0
7	Specialist		0	0	0	0	0	0
					١	١	١	١
	Skin	PB-3, GP 6600	2	0	0	2	0	0
	Eye	PB-3, GP 6600	2	0	0	2	0	0
	ENT	PB-3, GP 6600	3	3	0	0	0	0
	Medicine		2	0	0	2	0	0
	Paeds	PB-3, GP 6600	2	0	0	2	0	0
	Surgery	PB-3, GP 6600	1	0	0	1	0	0
	Radiology	PB-3, GP 6600	1	0	0	1	0	0
	Gynae	PB-3, GP 6600	1	1	0	0	0	0
	Ortho	PB-3, GP 6600	1	0	0	1	0	0
	Pathology	PB-3, GP 6600	1	1	0	0	0	0
	Public	PB-3, GP 6600	1	1	0	0	0	0
	Health		71300550		ľ		١	١
8	CAS	PB-3, 5400	13	0	0	13	0	0
9	Dental	DD 2 5400	-	-				
9	Jr.	PB-3, 5400	3	0	0	3	0	0
	Resident	TOTAL			_			
	NURSING	TOTAL	702	544	0	158	0	15
10	PHN	DD 2 4000	4	4.5.				
11	Staff	PB-2, 4800	177	128	34	15	0	0
. 1	Nurse	PB-2, 4600	5	4	0	1	0	0
12	ANM	PB-1, 2400	270	246		-		
	CANA	TOTAL	378	318	47	13	0	0
	PARAMED		560	450	81	29	0	0

	Medical P Laborator	B-1, 2800	19	3	2	14	0	0
	у							
	Technolo							
	gist (Lab					6		
	Technicia							
	n)							
		ND 1 2400	213	150	63	0	0	0
4	Junior F Medical	PB-1, 2400	213	130				
	Lab					8		
	Technolo							
	gist (Lab							
	Assistant)							
.5	Pharmaci	PB-1, 2800	726	438	73	215	0	14
	st					-	0	0
.6	Dental Hyginist	PB-1, 2400	10	8	0	2	١٥	
L7	Physiothe	PB-2, 4200	1	0	0	1	0	0
	rapist					-	-	-
18		PB-2, 4200	1	0	1	0	0	0
	nal							
	Therapist							
19	Jr.	PB-1, 2400	3	1	1	1	0	0
	Radiograp							
	her				1	0	0	0
20	OT	PB-1, 2800	1	0	1	ا	J	١
	Technicia					1		
21	n Audiomet	PB-1, 2800	1	0	1	0	0	0
21	ry Asstt	1 5-1, 2000						Section 2
	lly Abbee							
22	Refractio	PB-1, 2800	8	2	3	3	0	0
	nist				, 0	2	0	0
23	ECG	PB-1, 2800	2	O	U	12	U	6
	(Technicia							
	n)	TOTAL	985	602	14	5 238	3 0	14
	ADMINIS	TOTAL	983	- 002				
24	ADMINIS Spl.	GP-8700	1	0	0	1	0	0
24	Director	], 3,33	¥ 2					
	(Admn)		S Committee of					
25		GP-6600	. 2	. 1	0	1	0	0
	or							
	(Planning	3)						
26	Dy.	PB-3, 6600	2	2	0	0	0	C
	Controlle							
	(Accts)		1	1		- 1	1	1

27	Office Superinte	PB-2, 4800	2	0	0	2	0	0
	ndent							
28		PB-3, 5400	2	2	0	0	0	0
	ative	,,	_	-	١	١	١	١
	officer							
29	Accounts	PB-3, 5400	4	4	0	0	0	0
	Officer	,			١	١		١
30	P.P.S.		1	0	0	1	0	0
31	AAO	GP- 5400	15	11	0	4	0	0
32	Legal	PB-2, 4200	1	0	0	1	0	0
	Asstt.				١	-	١	١
33	Head	PB-2, 4200	23	12	0	11	0	0
	Clerk	, , , , , ,			١		١	١
34	RO/SO	PB-2, 4600	12	4	0	8	0	0
35	Steno III	PB-2, 2800	10	5	0	5	0	0
36	Sr. PA	PB-3, 5400	6	6	0	0	0	0
37 37	UDC	PB-2, 2400	57	30	0	27	0	0
38	SA/SI	PB-2, 4200	35	13	0	22	0	0
39	LDC	PB-1, 1900	54		0	4	0	0
40	Driver	PB-1, 1900	21	50 14	0	7	0	0
41	Store	PB-1, 1900	3	2	0	1	0	0
71	Keeper/	FB-1, 1900	3	2	U	+	0	١
	store							1
	khalasi							
42	DEO	Out Source	29	0	0	29	0	0
43			11	7	CONTRACTOR OF THE PARTY OF	4	0	0
	Steno II	PB-2, 4200	1	-	0	0	0	0
44	Program	PB-2, 5400	1	(Brown of the Control	•	0	0	١٥
45	mer	PB-2, 5400	1	0	0	1	0	0
45	Asst.	PB-2, 3400	1	0		1	0	
	Program							
16	mer	PB-2, 4800	1	1	0	0	0	0
46	Store &	PB-2, 4600	1	-	١	١	١	
	Furchase							
	Officer/su							
	pdt.	<del> </del>	1	0	0	1	0	0
47	Distpatch		1	U	١	-	١	١
	Rider	100.1.2000	303	192	0	111	0	0
48	Dresser	PB-1, 2000	598	357	0	241	0	0
	CROUD D	TOTAL	336	337		1241	+	+
40	GROUP-D		1	0	0	1	0	0
49	Dark Room	PB-1, 1800	1	١	٦	_	ا ا	٦
	Attenden					Ì		
	Attenden							
50	NO/Poor	/ PB-1, 1800	384	200	0	184	100	0
150	Attendan		304	200	٦			
	Attenuali				İ			
51	NO Out	Out source	99	0	0	99	67	0
21	source	July 30 di Ce		١	ا			
52	SCC	PB-1, 1800	573	160	0	413	244	0
53	SCC (Out		158	0	0	158	122	0
1.13	Source)	July 3001CE	136	٦	ا			
1	Jour Ce)							

				L	10	1	0	0
54	Safai Karamcha ri	PB-1, 1800	2	1	0	1	U	
55	Class- IV/Peon/ Helper/At tendent		14	12	0	2	0	0
56	Class- IV(Outsou rce)		2	0	0	2	0	0
57	Dak Massenge		1	0	0	1 .	0	0
		TOTAL	1234	373	0	861	533	0
		GRAND TOTAL	4079	2326	226	1527	533	29

S=Sanction Post FR=Filled Regular Post FC=Filled Contract V=Vacant Post D.W= Daily wager R.E= Re-employed

### संलग्नक-5

### मोहल्ला क्लीनिक में पदों का विवरण

डॉक्टर :-480 (रिक्त पद -25)

फार्मासिस्ट:- 469 (रिक्त पद -35)

मोहल्ला क्लीनिक असिस्टेंट :- 442 (रिक्त पद -62)

मल्टी टॉस्क वर्कर :- 485 (रिक्त पद -19)